

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06/03/2020

O.A./260/119/2020

GUNDICHA SETHY
-V/S-
M/O RAILWAYS

ITEM NO:8

FOR APPLICANTS(S) Adv. : Mr. G.R. Sethi

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and Mr. T. Rath, Ld. Counsel who entered appearance on behalf of the respondents. Registry to reflect his name as respondents' counsel in the cause list in future.</p>
	<p>Applicant's counsel submits that vide order dated 03.12.2019 (Annexure-A/1), the applicant has been retired under Rule 1802(a) of the Indian Railway Establishment Code Vol.II after attaining 50 years of age. Applicant's counsel further submitted that the applicant has an outstanding career in service, and as per the Rules (copy at Annexures-A/3 and A/4) he has submitted a representation for consideration of the Competent authority and he submitted that such representation has been made vide Annexure-A/5 dated 27.12.2019 giving all the details, addressed to Respondent No.1. Applicant's counsel also submitted that the applicants' grievance would be addressed at present if a direction is given to Respondent No.1 for disposal of the said representation at Annexure-A/5.</p>
	<p>In view of the above submissions and without going into the merits of the case, the O.A. is disposed of at this stage with a direction to the respondent No.1/competent authority to consider the representation dated 27.12.2019 (Annexure-A/5) of the applicant, if it is pending as on date and dispose of the same by passing a speaking and reasoned order in accordance with law under intimation to the applicant within a period of two months from the date of receipt of copy of this order.</p>

The O.A. stands disposed of accordingly. No costs.

The applicant will be at liberty to send copy of this order along with paper books to Respondent Nos.1 & 2 within 07 days from today.

Free copy of this order to Ld. Counsels for both the sides.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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